

No. DSJ/Bilaspur/Reader/2020-  
OFFICE OF THE DISTRICT AND SESSIONS JUDGE, BILASPUR,  
DISTRICT BILASPUR, H.P.

Dated Bilaspur, the 29<sup>th</sup> June, 2020.

OFFICE ORDER.

It is for the information of the General Public, Advocates, Litigants, Prosecution and all the concerned that in order to take preventing measures from spreading of corona virus ( Covid -19), the Civil cases and Criminal Cases fixed during the below mentioned date/period are adjourned for effective hearing :-

Cases fixed for hearing.	Cases adjourned for effective hearing.
29.06.2020	18.07.2020

Further, it is also informed that the cases listed for arguments and order on 29.06.2020 shall be taken on 14.07.2020.

(R.K.Chaudhary),  
District & Sessions Judge,  
Bilaspur, H.P

Endst.No. DSJ/Bilaspur/Reader/2020-2720 dated Bilaspur, the 29<sup>th</sup> June, 2020.

**Copy forwarded to:-**

- 1 The President Bar Association, Bilaspur/ Ghumarwin for information.
- 2 . The District Attorney, Bilaspur, for information.
3. The Reader of this Court for necessary action.
4. The Civil Ahlmad and Criminal Ahlmad of this office for information and necessary compliance with the directions to place copy of this office order on each case file and put up the case files accordingly.
- ✓ 5. The Assistant Programmer/System Assistants of this office with the directions to upload the office order on the official website of District Court, Bilaspur.
6. The Daftari of this office with the directions to affix the copy of this office order on the notice board for the information of all concerned.

( R.K.Chaudhary),  
District & Sessions Judge,  
Bilaspur, H.P.